Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2012

Dated: 22nd August, 2012

Present: **Hon'ble Mr. Justice P.S. Datta, Judicial Member**
Hon'ble Mr. V. J. Talwar, Technical Member

In the matter of
Powergrid Corporation of India Ltd. …. Appellant (s)

Versus

Central Electricity Regulatory Commission & Anr.
…. Respondent(s)

Counsel for the Appellant(s) : Mr.M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Manu Seshadri for CERC

ORDER

On the prayer of learned counsel for the Commission, hearing is adjourned to 10.9.2012. In the meantime, Commission shall file counter-affidavit after serving the copy to the appellant and the appellant will also file rejoinder before the date of hearing.

Post the matter for hearing to **10.9.2012.**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

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